IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya W.e.f.01.09.2017 to 30.09.2017

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 30.09.2017
1	(RFA) Regular First Appeal	S/B	3			3
		D/B				
2	(MAF) Misc Appeal First	S/B	1			1
		D/B				
3	(RSA) Regular Second Appeal	S/B	7			7
		D/B				
4	(CRP)Civil Revision Petition	S/B	25	1	1	25
		D/B	1			1
5	Review Petition	S/B	1			1
		D/B				
		F/B				
6	(WPC)Writ Petitions(Civil)	S/B	422	44	33	433
		D/B	75	1		76
		F/B	1			1
7	(CA)Company Appeal	S/B	1			1
		D/B				
8	(C.Ptn) Company Petition	S/B	3			3
		D/B				
9	(PIL)Public Interest Litigation	S/B				
		D/B	15	3	1	17
		F/B	2			2
10	(WA)Writ Appeal	S/B				
		D/B	85	2	3	84
11	(Test.Case)Testamentary Case	S/B	1			1
		D/B				
12	(Cont Case C)Contemp Case Civil	S/B	18		2	15
		D/B	1		1	1
13	TR.P.(C) Transfer Petition Civil	S/B				
		D/B				
14	(ITA) Income Tax Appeal	S/B				
		D/B				
15	(SA) Second Appeal	S/B				
		D/B				
16	(FA) First Appeal	S/B	6			6
		D/B				
17	Arbitration Petition	S/B	4		4	
		D/B				
18	(Crl A) Criminal Appeal	S/B	4			4
		D/B	12		6	6
19	(Crl Rev Petn) Criminal Revision Petition	S/B	4			4
		D/B				
20	(Crl Petn) Criminal Petition	S/B	10	7	4	13
		D/B				
21	Contempt Case (suo-moto)(crl.op(c)	S/B				
		D/B	1			1
22	Bail Application /Anticipatory Bail(BA/AB)	S/B	5	5	8	2
		D/B				
23	(W.P.Crl) Writ Petition (Criminal) (Habeas Corpus)	S/B				
		D/B				
24	(Trp P Crl) Transfer Petition(Criminal)	S/B				
		D/B				
25	(Cont Case Crl) Contempt Case(Criminal)	S/B				
		D/B				
26	Arbitration Appeal	S/B				
		D/B	2			2
27	Election Petition	S/B				
		D/B				
28	Company Application (C.Appln)	S/B				
		D/B				
29	First Appeal from Order(FAO)	S/B	1			1
		D/B				
30	Central Excise ap	S/B				
		D/B	1			1
31	Custom Appeal (Cus.Appl)	S/B				
		D/B	1			1
	TOTAL		713	63	63	713

Note :
Cases which have been restored back
1. WP(C) No. 76/2015
2.WP(C) No. 78/2017

Cases which have been transferred to Division Bench
1. Cont.Cas(C) No. 34/2015